

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2015

Dated : **1st April, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

NTPC Ltd. **Appellant(s)**
Versus
Power Grid Corporation of India Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

These Appeals being Appeal No.95 of 2015 and Appeal No.101 of 2015 pleadings are said to be complete.

Post these appeals for arguments on **20th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt